

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 318
IA-2409/2021
In
IB-622(ND)/2018

IN THE MATTER OF:

M/s. Sunflag Iron & Steel CO. Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Rajat Wires Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 30.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For Canara Bank : Mr. Hitesh Sachar, Ms. Anju Jain, Advs.

For the RP : Mr. Gulshan Gaba RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-2409/2021:-

List the matter on **17.05.2024** for arguments.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**